

Fourteenth Loksabha

Session : 8

Date : 28-07-2006

Participants : [Rawat Shri Bachi Singh](#)

>

Title : Introduction of the Indian Penal Code (Amendment) Bill, 2006 (Insertion of new Section 382A).

श्री बची सिंह रावत 'बचदा' (अल्मोड़ा) : महोदय, मैं प्रस्ताव करता हूँ कि भारतीय दंड संहिता, 1860 में और संशोधन करने वाले विधेयक को पुरःस्थापित करने की अनुमति दी जाए।

MR. DEPUTY-SPEAKER: The question is:

“That leave be granted to introduce a Bill further to amend the Indian Penal Code, 1860.”

The motion was adopted.

श्री बची सिंह रावत 'बचदा' : महोदय, मैं विधेयक पुरःस्थापित करता हूँ।

* Published in the Gazette of India, Extraordinary, Part-II, Section -2 dated 28.7.2006